



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-178/NCLAT/CHN BEN/2026

Dated: 29th Sept 2026

NOTICE

Ref.: F.No. 012-175/NCLAT/CHN BEN/2026 dated 21st Sept 2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **02.12.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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